

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

DISTRICT JUDGES -Transfers and Postings of District Judges - ORDERS - ISSUED.

ROC.NO.3121/2015-B.SPL.

NOTIFICATION NO.772-B.SPL.

DATED:02.05.2015.

READ:

The High Court is pleased to order the following Transfers and Postings of District Judges:-

The District Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS POST TO	TO TAKE CHARGE OF HIS POST FROM
(1)	(2)	(3)	(4)	(5)
1)	Sri R.Murali, Metropolitan Sessions Judge-cum-II Addl. District, Vijayawada, Krishna District	Prl. District Judge, Kurnool.	Special Judge for SPE and ACB Cases, Vijayawada	Judge, Family Court, Kurnool.
2)	Sri T.Anand, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District Judge, Nellore.	Prl. District Judge, Chittoor.	Judge, Family Court-cum-VI Addl. District Judge, Nellore.	II Addl. District Judge, Madanapalle.
3)	Sri K.V.Vijaya Kumar, I Addl. District Judge, Chittoor.	Prl. District Judge, Prakasam at Ongole.	II Addl. District Judge, Madanapalle.	I Addl. District Judge, Ongole.
4)	Sri N.Ganesh Babu, Metropolitan Sessions Judge-cum-I Addl. District Judge, Visakhapatnam.	Prl. District Judge, Anantapur.	IV Addl. District Judge, Visakhapatnam.	I Addl. District Judge, Anantapur.
5)	Sri M.V.Ramana Naidu, III Addl. Special Judge for CBI Cases,	Prl. District Judge, Medak at Sangareddy.	Prl. Special Judge for CBI Cases,	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V

6)	Sri P.Vijender, Addl. District Judge, Wanaparthy, Mahabubnagar District.	Prl. District Judge, Rangareddy District.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Mahabubnagar	Judge, Family Court, L.B.Nagar, Rangareddy District.
7)	Sri B.Ravindra Babu, III Addl. District Judge, Tirupati, Chittoor District.	Prl. District Judge, Krishna at Machilipatnam.	X Addl. District Judge, Tirupati.	Special Judge for SPE and ACB Cases, Vijayawada
8)	Ch.K. Bhupathi, Prl. Special Judge for SPE and ACB Cases- cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.	I Addl. District Judge, Mahabubnagar	I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Mahabubnagar
9)	D. Chiranjeevulu, X Addl. Chief Judge, City Civil Court, Hyderabad.	Judge, Family Court- cum-III Addl. District Judge, Warangal.	Special Judge for Economic Offences-cum- VIII Addl. M.S.J., Hyderabad	I Addl. District Judge, Warangal.
10)	R. Pundareekakshudu, Judge, Addl. Family Court, City Civil Court, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District Judge, Khammam	XI Addl. Chief Judge, City Civil Court, Hyderabad including post of Judge, Family Court, Hyderabad.	Prl. District Judge, Khammam.
11)	Ch. Vijaya Mohan, Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Secunderabad.	I Addl. District Judge, Medak at Sangareddy.	I Addl. Chief Judge, City Civil Court, Secunderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District Judge, Sangareddy
12)	G. Lakshmipathy, I Addl. Metropolitan Sessions Judge-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad	Prl. Special Judge for SPE and ACB Cases- cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.	Metropolitan Sessions Judge, Hyderabad.	Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad
13)	Dr. V. Radha Krishna Krupa Sagar, IV Addl. Metropolitan Sessions Judge-cum- XVIII Addl. Chief Judge, City Civil Court, Hyderabad.	I Addl. District Judge, Khammam.	Addl. M.S.J. for trial of Communal Offences-cum- VII Addl. M.S.J., Hyderabad.	Prl. District Judge, Khammam.
14)	M. Laxman, Special Judge for Economic Offences- cum-VIII Addl. M.S.J.	X Addl. Chief Judge, City Civil Court, Hyderabad.	Addl. Sessions Judge for trial of Communal Offences-cum-	XI Addl. Chief Judge, City Civil Court, Hyderabad.

15)	Syed Lateef-Ur-Rahman, Judge, Family Court-cum-VI Addl. District Judge, Khammam.	XV Addl. District Judge, L.B. Nagar, Rangareddy District.	Prl. District Judge, Khammam.	Shall take charge of his post in consultation with the Prl. District Judge, L.B.Nagar, Rangareddy District.
Sri Syed Lateef Ur-Rahman, shall also take charge of the post of VIII Addl. District Judge, L.B.Nagar, Rangareddy District from Chairman, LRAT-cum-II Addl. D.J., Rangareddy.				
16)	M. Venkata Rama Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Khammam.	IX Addl. Chief Judge, City Civil Court, Hyderabad.	Prl. District Judge, Khammam.	XI Addl. Chief Judge, City Civil Court, Hyderabad.
17)	Smt. G. Radha Rani, I Addl. District Judge, Medak at Sangareddy.	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District Judge, Sangareddy including the post of Prl. District Judge, Medak at Sangareddy	I Addl. Chief Judge, City Civil Court, Secunderabad.
18)	G. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Nalgonda	Judge, Family Court-cum-VI Addl. District Judge, Khammam.	I Addl. District Judge, Nalgonda.	Prl. District Judge, Khammam.
19)	B.S. Jagjeevan Kumar, I Addl. District Judge, Nizamabad	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Warangal.	Judge, Family Court, Nizamabad	Prl. District Judge, Warangal.
20)	P. Uday Kumar, IV Addl. District Judge, Rangareddy District	Judge, Family Court, Nizamabad.	III Addl. District Judge, L.B.Nagar, Rangareddy District.	Judge, Family Court, Nizamabad
21)	K.Ravindra Singh, Judge, Family Court, Nizamabad.	I Addl. District Judge, Nizamabad.	-	Regularly assume charge as I Addl. District Judge, Nizamabad.
22)	Smt. Ch. Santha Kumari, VIII Addl. District Judge, L.B. Nagar, Rangareddy District.	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	Chairman, LRAT-cum-II Addl. District Judge, L.B.Nagar, Rangareddy District.	XI Addl. Chief Judge, City Civil Court, Hyderabad.
23)	I. Krishnaiah, Judge, Family Court-	Special Judge for trial of cases under SCs and STs (POA), Act, 1989	Special Judge for trial of cases under SCs and STs (POA),	I Addl. District Judge, Nalgonda.

24)	P. Subrahmanya Kumar, I Addl. District Judge, Anantapur	II Addl. District Judge, Proddatur, Kadapa District	Shall handover charge of his post and Prl. District Judge, Anantapur to Smt. C.Sumalatha.	I Addl. District Judge, Kadapa.
25)	H.Chandra Sekhar, Judge, Family Court- cum-V Addl. District Judge, Tirupati.	II Addl. District Judge, Parvathipuram, Vizianagaram District.	X Addl. District Judge, Tirupati	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Vizianagaram
26)	Smt. K. Syamala Devi, I Addl. District Judge, Rajahmundry.	I Addl. District Judge, Nellore	Prl. District Judge, Rajahmundry	Prl. District Judge, Nellore
27)	U. Satya Rao, Judge, Family Court- cum-IV Addl. District Judge, Vijayawada.	II Addl. District Judge, Visakhapatnam.	Chairman, Co-Operative Tribunal, Vijayawada	IV Addl. District Judge, Visakhapatnam.
28)	Smt. V.B. Nirmala Geethamba, Judge, Mahila Court- cum-V Addl. District Judge, Vijayawada	Judge, Family Court- cum-IV Addl. District Judge, Vijayawada.	--	Chairman, Co-Operative Tribunal, Vijayawada After expiry of her leave
29)	C.B. Satyanarayana, XIV Addl. District Judge, Vijayawada.	Judge, Family Court- cum-VII Addl. District Judge, Eluru	VII Addl. District Judge, Vijayawada	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Eluru.
30)	Y.V.S.B.G. Pardha Saradhi, XII Addl. District Judge, Vijayawada.	IX Addl. District Judge, Kovvur, West Godavari District.	VIII Addl. District Judge, Vijayawada.	Chairman, LRAT- cum-II Addl. District Judge, Eluru.
31)	G.V. Subrahmanyam, II Addl. District Judge, Adoni, Kurnool District.	I Addl. District Judge, Machilipatnam.	Judge, Family Court, Kurnool	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Machilipatnam.
32)	Smt. P.V. Jyothirmai, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VI Addl. District Judge, Kurnool	Prl. Special Judge for CBI Cases, Visakhapatnam.	Judge, Family Court, Kurnool	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Visakhapatnam and also post of I Addl. Special Judge for CBI Cases,

33)	A. Jagadeesh Chandra Rao, I Addl. District Judge, Nellore	I Addl. District Judge, Chittoor.	Prl. District Judge, Nellore	II Addl. District Judge, Madanapalle.
34)	V. Venkateswar Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-IV Addl. District Judge, Srikakulam	Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-IV Addl. District Judge, Vizianagaram.	I Addl. District Judge, Srikakulam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Vizianagaram.
35)	Sri K.V.Ramanaji Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-IV Addl. District Judge, Vizianagaram.	I Addl. District Judge, Vizianagaram.	--	will regularly assume charge as I Addl. D.J., Vizianagaram which post he is holding full Addl. Charge.
36)	G. Gopichand, II Addl. District Judge, Visakhapatnam.	I Addl. District Judge, Guntur.	IV Addl. District Judge, Visakhapatnam.	Judge, Family Court-cum-XII Addl. District Judge, Guntur.
37)	A.V. Ravindra Babu, III Addl. District Judge-cum-Special Judge for SPE and ACB Cases, Visakhapatnam.	I Addl. District Judge, Rajahmundry.	XII Addl. District Judge, Viskhapatnam.	Prl. District Judge, Rajahmundry.
38)	V. Venkata Seshu Babu, Judge, Addl. Family Court, Visakhapatnam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-VI Addl. District Judge, Kurnool.	Judge, Family Court, Visakhapatnam.	Judge, Family Court, Kurnool.
39)	Smt. G.Anupama Chakravarthi, Prl. Special Judge for CBI Cases, Visakhapatnam.	Judge, Mahila Court- cum-V Addl. District Judge, Vijayawada	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Visakhapatnam.	Judge, Mahila Court-cum-V Addl. District Judge, Vijayawada
40)	N. Ananada Rao, II Addl. Special Judge for CBI Cases, Visakhapatnam	II Addl. District Judge, Adoni, Kurnool District.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Visakhapatnam including the post of I Addl. Special Judge for CBI Cases, Visakhapatnam	Judge, Family Court, Kurnool
41)	R. Niranjan,	Metropolitan Sessions Judge-cum-Addl.	Chairman, LRAT- cum-Addl.	Special Judge for SPE and ACR

42)	N. Raj Kumar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-V Addl. District Judge, Adilabad.	VIII Addl. District Judge, Medak	I Addl. District Judge, Adilabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Sangareddy.
43)	G. Venkata Krishnam Raju, Judge, Family Court- cum-Addl. District Judge, Karimnagar	V Addl. Metropolitan Sessions Judge, Hyderabad.	I Addl. District Judge, Karimnagar.	Special Judge for trial of cases under Essential Commodities Act-cum-III Addl. M.S.J., Hyderabad.
44)	D. Shaam Mohan Rao, II Addl. District Judge, Jagtial, Karimnagar District.	Addl. Chief Judge, City Small Causes Court, Hyderabad.	I Addl. District Judge, Karimnagar.	Chief Judge, City Small Causes Court, Hyderabad.
45)	G. Sardar Mohan Rao, V Addl. District Judge, Kothagudem.	Addl. Metropolitan Sessions Judge for trial of Jubilee Hills Car Bomb Blast Case- cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad.	Prl. District Judge, Khammam.	Addl. Sessions Judge for trial of Communal Offences-cum- VII Addl. M.S.J., Hyderabad.
46)	P.V. Ramana Rayalu, Judge, Family Court- cum-VII Addl. District Judge, Medak at Sangareddy.	Chairman, Industrial Tribunal-I, Hyderabad.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Sangareddy.	Presiding Officer, Labour Court-II, Hyderabad including Chairman, Industrial Tribunal-II and Addl. Industrial Tribunal, Hyderabad.
47)	M. Santha Raju, Addl. District Judge, Miryalaguda.	Judge, Family Court- cum-VII Addl. District Judge, Medak at Sangareddy.	I Addl. District Judge, Nalgonda.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Sangareddy.
48)	Nimma Narayana, V Addl. District Judge, Bhongir, Nalgonda District	Judge, Addl. Family Court, City Civil Court, Hyderabad.	Chairman, LRAT- cum-II Addl. District Judge, Suryapet.	XI Addl. Chief Judge, City Civil Court, Hyderabad.
49)	T. Venkateshwara Reddy,	XVI Addl. District Judge, Malkajgiri	I Addl. District Judge, Nizamabad	III Addl. District Judge, I R Nagar

50)	Smt. C. Sumalatha, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Anantapur	I Addl. District Judge, Anantapur.	She will be in full Addl. charge of the post of Chairman, Industrial Tribunal- cum-Presiding Officer, Labour Court, Anantapur, until further orders.	While assuming regular post shall also take charge of the post of Prl. District Judge, Anantapur
51)	M. Srikantha Chary, VIII Addl. District Judge, Chittoor	XIV Addl. District Judge, Vijayawada.	II Addl. District Judge, Madanapalle.	VII Addl. District Judge, Vijayawada
52)	C. Lakshmi Narayana, II Addl. District Judge, Amalapauram, East Godavari District.	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur.	VI Addl. District Judge, Kakinada.	Prl. District Judge, Guntur.
53)	Ch. Balagangadhara Tilak Roy, V Addl. District Judge, Rajahmundry.	Judge, Addl. Family Court, Visakhapatnam.	Judge, Family Court-cum-IX Addl. District Judge, Rajahmundry.	Judge, Family Court, Visakhapatnam.
54)	A. Varaprasada Rao, Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-X Addl. District Judge, Rajahmundry, East Godavari District.	Judge, Mahila Court- cum-VI Addl. District Judge, Visakhapatnam.	Judge, Family Court-cum-IX Addl. District Judge, Rajahmundry.	XII Addl. District Judge, Visakhapatnam.
55)	B. Syam Sunder, XIII Addl. District Judge, Narsaraopet	Judge, Family Court- cum-V Addl. District Judge, Tirupati.	III Addl. District Judge, Guntur.	X Addl. District Judge, Tirupati.
56)	N. Raja Prasada Baba, X Addl. District Judge, Gurazala.	XI Addl. District Judge, Gudiwada, Krishna District	II Addl. District Judge, Guntur.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-X Addl. District Judge, Machilipatnam.
57)	N. Malyadri, Judge, Family Court- cum-III Addl. District Judge, Srikakulam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989- cum-X Addl. District Judge, Rajahmundry.	Prl. District Judge, Srikakulam.	Judge, Family Court-cum-IX Addl. District Judge, Rajahmundry.
58)	P.V. Rambabu, Chairman, Co-operative Tribunal, Visakhapatnam.	III Addl. District Judge, Tirupati.	Chairman, Sales Tax Appellate Tribunal (Addl. Bench), Visakhapatnam	X Addl. District Judge, Tirupati.

60)	Smt. G. Sunitha, IV Addl. District Judge, Tanuku.	II Addl. Special Judge for CBI Cases, Visakhapatnam.	III Addl. District Judge, Bhimavaram.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-Addl. District Judge, Visakhapatnam.
61)	Smt. S. Praveena, Registrar, Andhra Pradesh, State Consumer Disputes Redressal Commission, Hyderabad.	Special Judge for Economic Offences- cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad.	She shall relieve herself	Addl. Sessions Judge for trial of Communal Offences-cum- VII Addl. M.S.J., Hyderabad.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE: 1. The officers, who are availing 1st half of the summer vacation, shall avail the same and join at the new station. The officers, who are availing 2nd half of the summer vacation, shall join at the new station immediately without availing any joining time and then avail vacation.
2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 3. All the officers who were transfer shall fill up Part-I and Part-II of Annual Confidential Reports to till their relieve and handover the same to the concerned Prl. District Judges.
 4. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
 5. The Officers, viz., Sarvasri N.Raj Kumar, G.Venkata Krishnam Raju, Sri D.Sham Mohan Rao, G.Sardar Mohan Rao, P.V.Ramana Rayalu, M.Santha Raju, Nimma Narayana, T.Venkateswara Reddy, M.Srikantha Chary, Ch.Balagangadhara Rao, A.Varaprasada Rao, B.Shyam Sunder, Sri N.Rajaprasada Baba, N.Malyadri, P.V.Rambabu, K.Chidananda and smt. G.Sunitha, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their request.
 6. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries).

4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. **THE PRL. DISTRICT JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
13. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. The Metropolitan Sessions Judge, Hyderabad, Visakhapatnam and Vijayawada
15. The Pay and Accounts Officer, Hyderabad.
16. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
17. The Section Officers:- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
18. **THE EDITORS:**
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